

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:873
ANSWERED ON:17.08.2007
RULES FOR DEMAT ACCOUNT
Sarvey Shri Sathyanarayana

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has changed the rules for demat account; and
- (b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) and (b): In order to address the concerns arising out of the opening up of multiple demat accounts, SEBI has made Permanent Account Number (PAN) mandatory for opening and operating demat accounts. Subsequently, PAN has been made mandatory for all transactions in securities markets.